

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

ITEM No.6

New IA/310/ND/2023 in IB/1005/ND/2018

IN THE MATTER OF:

M/s Swastik Interchem Pvt. Ltd.	...	Applicant
Versus		
M/s A. M. Vinyl Pvt. Ltd.	...	Respondent

Order under Section 9 of IBC, 2016.

Order delivered on 18.01.2023

Coram:

MR. P.S.N. PRASAD
HON'BLE MEMBER (JUDICIAL)
DR. BINOD KUMAR SINHA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Liquidator	: Mr. Anup Kumar, Adv.
For the DGFT	: Mr. Vikrant N Goyal, Adv. Ms. Ayushi Garg & Adv. Mr. Tesu Gupta appearing for DGFT

ORDER

New IA/310/ND/2023

The 10th Progress Report submitted by the Liquidator under Regulation 15 of IBBI (Liquidation Process) Regulations 2016. The same is taken on record with just exceptions.

IA stands disposed of.

Sd/-
DR. BINOD KUMAR SINHA
MEMBER (TECHNICAL)

Mukesh

Sd/-
P.S.N. PRASAD
MEMBER (JUDICIAL)